

S.K.Parida Vrs. UOI

O.A. No. 289 of 2013

Order dated: 18.06.2013

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

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On behalf of Mr. P.P.Mohanty, Ld. Counsel for the applicant, Mr. H. Tripathy, Advocate, submitted that a memo has been filed for withdrawal of this O.A.

We find that a memo has been filed praying for withdrawal of this O.A. with liberty to re-file the same if necessary. We allow the memo granting liberty to the applicant to withdraw the O.A. to file better application, if so required. Accordingly, O.A. is dismissed as withdrawn.

Mr. U.B.Mohapatra, Ld. Sr. Central Govt. Standing Counsel, is present on behalf of the Respondents.

  
MEMBER (Admn.)

  
MEMBER(Judl.)

RK